

12.20 hrs.

PAPERS LAID ON THE TABLE

Annual Report and Annual Accounts of and Review on National School of Drama, New Delhi for 1984-85 and of Indian Council of Social Science and Research, New Delhi for 1984-85 and of Indian Institute of Management, Bangalore for 1984-85 and Notification under Khuda Bakhsh Oriental Public Library Act, 1969.

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI):
I beg to lay on the Table :—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National School of Drama, New Delhi, for the year 1984-85.
- (ii) A copy of the annual Accounts (Hindi and English versions) of the National School of Drama, New Delhi, for the year 1984-85 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National School of Drama, New Delhi, for the year 1984-85.

[Placed in Library See No. LT 2851/86]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi, for the year 1984-85 along with Audit Accounts.
- (ii) A copy of the Review (Hindi and English versions) of the Government on the working of the Indian Council of Social Science Research, New Delhi, for the year 1984-85.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library See No. LT 2852/86]

- (4) (i) A copy of the annual Report (Hindi and English versions) of the Indian Institute of Management, Bangalore, for the year 1984-85.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Management Bangalore, for the year 1984-85 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Bangalore, for the year 1984-85.

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at 4 above.

[Placed in Library See No. LT-2853/86]

- (6) A copy of the Khuda Bakhsh Oriental Public Library (Maintenance) Amendment Regulations, 1985 (Hindi and English versions) published in Notification No. II/KBL-3 in Gazette of India dated the 4th May, 1985 under sub-section 28 (4) of section of the Khuda Bakhsh Oriental Public Library Act, 1969.

[Placed in Library See No. LT-2854/86]

Notification under Major Port Trusts Act and Annual Report of and Review on Bombay Dock Labour Board, Bombay for 1984-85.

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : I beg to lay on the Table :—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts, Act, 1963 :—
 - (i) G.S.R. 828 (E) published in Gazette of India dated the 3rd June, 1986 approving the Mormugao Port

Employees (Grant of Advances for Building of Houses) (First Amendment Regulations, 1986.

- (ii) G.S.R. 906 (E) published in Gazette of India dated 25th June, 1986 approving the Tuticorin Port Trust Employees (Welfare Fund) Regulations, 1986.

[Placed in Library See No. LT-2855/86]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Bombay Dock Labour Board Bombay, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Bombay Dock Labour Board, Bombay, for the year 1984-85.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library See No. LT-2856/86]

12.22 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha I am directed to enclose a copy of the Essential Commodities (Amendment) Bill, 1986, which has been passed by the Rajya Sabha at its sitting held on the 30th July, 1986."

ESSENTIAL COMMODITIES (AMENDMENT) BILL AS PASSED BY RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I lay on the Table the Essential Commodities (Amendment) Bill, 1986, as passed by Rajya Sabha.

12.22½ hrs.

PUBLIC ACCOUNTS COMMITTEE Fifty-Fourth Report

[English]

SHRI GIRDHARI LAL VYAS (Bhilwara) : Sir, I beg to present the Fifty-Fourth Report (Hindi and English versions) of the Public Accounts Committee on Land Management in Railways.

(Interruptions)

MR. SPEAKER : I have to see everything. I cannot allow like this. Prof. Sahib, I have to follow the rules...

(Interruptions)**

MR. SPEAKER : How can you force me like that ? Is this the way you are going to run the democracy ? Is this the way to browbeat ? Is that the way to do it ? I know certain rules and I know the anger also. But this is not the way. I appeal to all of you, good friends, it does not bring good name to you either. If somebody has done a wrong, another wrong does not make it right. You do not follow the rules, it is wrong ..

(Interruptions)**

MR. SPEAKER : I can consider it. I have said I will consider it. Whatever is the position I will let you know...

(Interruptions)